




**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.03.2021 THROUGH PHYSICAL  
HEARING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : CP/1041/2019  
NAME OF PETITIONER : Najma Meeran & 3 Ors  
NAME OF RESPONDENT : Breeze Orchards Pvt Ltd & 6 Ors  
SECTION : Sec 59 of CA 13

| S.No. | NAME (IN CAPITAL) | DESIGNATION<br>REPRESENTATION BY WHOM | SIGNATURE |
|-------|-------------------|---------------------------------------|-----------|
|-------|-------------------|---------------------------------------|-----------|

|    |   |  |   |
|----|---|--|---|
| 1) | B. Dhanaraj -<br>Keerthi Laxman<br>Kurali             | ✓ R <sub>2</sub> -<br>R <sub>3-4</sub> | <br> |
|    | Geethanjali T<br>for Mrs. Aryan + Dolia<br>8870048750 | for R <sub>1</sub>                     | <br>G. Annapoorni<br>9176320177  |
|    | G. Annapoorni<br>For Prityambak J. Kumar              | For Petitioners                        |   |

**ORDER**

The Registry is directed to post this matter for hearing on **27.05.2021** for  
physical hearing  
-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

**(R. VARADHARAJAN)**  
MEMBER (JUDICIAL)